

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 154 of 2013 & I.A. No.222 of 2013

Dated : 4th April, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

M/s Lanco Kondapalli Power Ltd. ... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. C.S. Vaidnathan, Sr. Adv.
Mr. Sakya Singh Chaudhury
Mr. Anand Kumar Srivastava
Ms. Purna Priyadarshni**

**Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri R-2-R-7**

ORDER

We have heard Mr. C.S. Vaidnathan, learned Sr. Adv. for the appellant.
Post the matter for further hearing on **7th April, 2014.**

In the meantime, additional written submissions, if any, may be filed
after serving copy of the same on the other side.

**(Justice Surendra Kumar)
Judicial Member**

rkt

**(Rakesh Nath)
Technical Member**